their own HR policies and procedures for recruitment including eligibility criteria, mode of selection, levels of entry etc.

The number of vacancies, bank wise, is being collected and will be laid on the Table of the House.

## Non-licensed MFIs operating in the country

- 646. DR. T. N. SEEMA: Will the Minister of FINANCE be pleased to state:
- (a) the number of Micro Finance Institutions (MFIs) functioning in the country;
- (b) whether Government is aware that many Micro Finance Institutions (MFIs) are working in the country without license; and
  - (c) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (c) The Malegam Committee was appointed by the Reserve Bank of India (RBI) in October 2010 to study issues and concerns in the Micro Finance sector in India. The Committee submitted its Report in January, 2011. The Report *inter alia* mentions that the players in the Microfinance sector can be classified into three main groups:

- i) The SHG-Bank linkage Model accounting for about 58% of the outstanding loan portfolio.
- ii) Non-Banking Finance Companies (NBFCs) accounting for about 34% of the outstanding loan portfolio
- iii) Others including trusts, societies, etc. accounting for the balance 8% of the outstanding loan portfolio to microfinance sector.

Of the above, only Non Banking Finance Companies (NBFCs) undertaking microfinance activities are registered with the RBI. Such NBFCs-MFIs are classified as "loan" companies and are regulated in terms of the provisions of the Chapter- III B of RBI Act, 1934 and the Directions issued under it. There are 36 companies that are in micro financing registered as NBFCs with RBI. The names of such NBFCs are given in Statement.

Statement

List of Microfinance NBFCs registered with Reserve Bank of India

SI.No.	State	Name of the NBFC(MFI)
1	2	3
1.	Gujarat	Chandan Dhara Finance Ltd.
2.	Karnataka	Ujivan Financial Services Ltd.
3,		BSS Microfinance Private Ltd.
4.		Janalakshmi Financial Services Ltd.
5.	Orissa	M/s. Adhikar Micro Finance Pvt. Ltd.
6.	Andhra Pradesh	Asmitha Microfin Limited
7.		Future Financial Services Ltd.
8.		Maanaveeya Holdings & Investments Pvt. Ltd.
9.		Share Microfin Ltd.
10.		SKS Microfinance Private Ltd.
11.		Spandana Sphoorty Finance Ltd.
12.		Nano Financial Services India Pvt. Ltd.
13.		Microsupport Financial Services Ltd.
14.		CRESA Financial Services Pvt. Ltd.
15.		Keertana Financial Ltd.
16.		SWAWS Microcredit Cor. India Pvt. Ltd.
17.		G.P. Mass Finance Ltd.
18.		Sai Adarsha Finance & Investments India Pvt. Ltd.
19.		The Bellwether Microfinance Fund Pvt. Ltd.
20.		Bharatiya Samrudhi Finance Ltd.

1	2	3
21.		Jacinth Finvest Pvt. Ltd.
22.		Saadhana Innovative Financial Products And Services Ltd.
23.		Dovefin Microfinance Pvt. Ltd.
24.	Uttar Pradesh	Nimisha Finance India Pvt. Ltd.
25.		Sonata Finance Pvt. Ltd.
26.	West Bengal	Grameen Financial Services Pvt. Ltd.
27.		Bandhan Financial Services Pvt. Ltd.
28.		Village Financial Services Pvt. Ltd.
29.		Disari Savings & Credit Corpn Ltd.
30.	New Delhi	Saija Finance Pvt. Ltd.
31.		Star Global Resources Pvt. Ltd.
32.		Vikram Finlease Pvt. Ltd.
33.		Mimoza Enterprises Finance Ltd.
34.		Bhartiya Samruddhi Finance Ltd.
35.		Comet Leasing & Finance Ltd.
36.	Rajasthan	Sahayata Microfinance Pvt. Ltd.

## Income tax raid on onion traders

- 647. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Income Tax Department had recently raided the onion traders in different parts of the country; and
  - (b) if so, the details thereof and the outcome of these raids?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) In view of abnormal increase in prices of some of the vegetables, the Income Tax Department